

गृह मंत्रालय में उप मंत्री : (श्री एफ० एच० मोहसिन) : (क) से (ग) . सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायेगी ।

**मध्य प्रदेश के जनजाति क्षेत्रों में रेडियो स्टेशनों का स्थापित करना**

9669. श्री गंगा चरण बीक्षित : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने बस्तर जैसे जनजाति क्षेत्रों में रेडियो स्टेशन स्थापित करने के बारे में केन्द्र से अनुरोध किया है ; और

(ख) यदि हाँ, तो इस पर केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

सूचना और प्रसारण मंत्रालय में उप-मन्त्री (श्री धर्मवीर सिंह) : (क) और (ख) . जी, नहीं । परन्तु, चालू योजना में, मध्य प्रदेश के जन जाति क्षेत्रों को कवर करने के लिये बस्तर जिले में जगदालपुर में एक रेडियो स्टेशन स्थापित करने समेत विभिन्न केंद्रों में पहले ही रेडियो स्टेशन स्थापित किये जा रहे हैं ।

**मध्य प्रदेश के होशंगाबाद और पूर्ब निमाड़ जिलों में टेलीफोन कनेक्शनों के लिए आवेदन-पत्र**

9670. श्री गंगा चरण बीक्षित : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के होशंगाबाद और पूर्ब निमाड़ जिलों में टेलीफोन कनेक्शनों के लिये 1970-71 और 1972 में कुल कितने आवेदन-पत्र प्राप्त हुए हैं ;

(ख) कुल कितने आवेदनपत्रों का निपटान किया गया है ; और

(ग) टेलीफोन कनेक्शनों के लिये कितने आवेदनपत्र विचाराधीन पड़े हैं और उसके क्या कारण हैं ?

संचार मंत्री (श्री हंसवती नन्दन बहुगुणा) : (क) टेलीफोन कनेक्शनों के लिये प्राप्त आवेदन पत्रों की संख्या नीचे दी गई है :

1970-71      1971-72

होशंगाबाद	75	94
पूर्वी निमाड़	120	100

(ख) सभी 389 आवेदन-पत्रों का निपटान कर दिया गया है ।

(ग) कोई नहीं ।

**Monographs on the Working of the Ministry of Planning**

9671. SHRI Y. S. MAHAJAN: Will the Minister of PLANNING be pleased to state the names of monographs connected with the working of the Ministry of Planning and which are of interest to general public brought out by the Ministry during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA):

1970-71

- (1) Annual Report for 1969-70 (Gives an account of important activities and studies undertaken by the Planning Commission during 1969-70).
- (2) Fourth Five Year Plan 1969-74.
- (3) Annual Plan Progress Report for 1968-69.
- (4) Annual Plan for 1970-71.
- (5) Fourth Five Year Plan 1969-74, Revised Outlays.
- (6) Report of the Committee on Coal Mine Fires.
- (7) Report of the Committee of Experts on Unemployment Estimates.
- (8) Report of the Working Group on Metropolitan Transport Services.
- (9) Report of the Committee on Technical Consultancy Services.

1971-72

- (10) Annual Report for 1970-71.
- (11) Annual Plan for 1971-72.
- (12) Fourth Plan Mid-term Appraisal.
- (13). Fourth Plan Mid-Term Appraisal—A Summary.

1972-73

- (14) Annual Report for 1971-72.
- (15) Annual Plan for 1972-73.
- (16) Towards an Approach to the Fifth Plan.
- (17) Employment Opportunities.
- (18) Approach to the Fifth Plan.

#### Monographs on the Working of the Ministry of Industrial Development

9672. SHRI Y. S. MAHAJAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the names of monographs connected with the working of his Ministry and of interest to general public which have been brought out by his Ministry during the last three years?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): No such monographs have been brought out by this Ministry.

#### Monographs brought out by Ministry of Communications in past three years

9673. SHRI Y. S. MAHAJAN: Will the Minister of COMMUNICATIONS be pleased to state the names of monographs connected with the working of his Ministry and which are of interest to general public brought out by the Ministry during the last three years?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): No monographs have been brought out during the last three years by the Ministry of Communications.

#### Tehsildars of Andhra Pradesh

9674. SHRI K. RAMAKRISHNA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the common gradation list of Tehsildars as on 1st November, 1956 in Andhra Pradesh was published in 1970, after a gap of 14 years, and is yet to be implemented;

(b) whether a number of persons from Andhra Region in this gradation list became special grade Deputy Collectors, while their seniors in the list from Telengana Region are still working as temporary Deputy Collectors; and

(c) whether Central Government have directed Andhra Pradesh Government to review all such promotions and bring them in conformity with the final gradation list as published?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF

PERSONNEL. (SHRI RAM NIWAS MIRDHA): (a) to (c). The Final common gradation list of Tehsildars of Andhra Pradesh as on 1st November, 1956 was published in 1970. Till the publication of the final list, promotions had been made on the basis of the provisional list published earlier by the State Government. In view of this, some officers who became juniors in the final common gradation list were working as special grade Deputy Collectors while their seniors were working as temporary Deputy Collectors. The temporary promotions made on the basis of the provisional common gradation list could not be reviewed in view of the judgment of the Andhra Pradesh High Court in Writ Petition No. 394 of 1970 filed by Shri Mohd. Wasi Ahmed and others. The writ appeal filed against that judgment has been disposed of by the High Court on the 18th April 1973 with a direction to review the promotions in accordance with the final gradation list of Tehsildars published in 1970 within a period of 6 months. Necessary instructions for review of the earlier promotions according to the final common gradation list have been issued to the State Government.

#### Declaration of post of Deputy Collector in Telengana Region of A.P. as Selection Post

9675. SHRI K. RAMAKRISHNA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the post of Deputy Collector in Telengana Region, Andhra Pradesh is a non-selection post;

(b) if so, the reasons for State Government to file an affidavit in the State High Court to the effect the post is a selection post; and

(c) whether Central Government have directed the State Government to rectify the stand, if so, whether State Government have complied with this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL: (SHRI RAM NIWAS MIRDHA): (a) to (c). In Writ Appeal No. 167 of 1967, the High Court of Andhra Pradesh had held that promotion from the post of Tehsildar to the post of Deputy Collector in the Telengana area of Andhra Pradesh should be on the basis of seniority-cum-efficiency. However, before the judgment could come to the notice of the State Government, in the affidavit filed in writ petition No. 394 of 1970, the State Government had stated that the post of Deputy Collector had to be filled in in consultation with the Public Service Commission. After examination of the position, the High Court when the Writ Appeal against State Government to clarify the position to the High Court when the Writ Appeal against the judgment in Writ Petition No. 394 of 1970 came up for hearing. It is under-